MANIPUR GAZETTE

E X T R A O R D I N A R Y
PUBLISHED BY AUTHORITY

No. 274 **Imphal, Tuesday, November 10, 2026** **(Kartika 19, 1948)**

GOVERNMENT OF MANIPUR
SECRETARIAT: LAND RESOURCES DEPARTMENT

N O T I F I C A T I O N

Imphal, the 22nd October, 2026

No. LA-101/22/2025-REV-REVENUE: The Governor of Manipur is pleased to notify under Section 11(1) of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 read with Section 9 and Section 40(2) of the Act (Urgency Clause) that the land measuring **1.24 acres (5,000 sq. m)** described in the table below is likely to be needed for a public purpose, i.e., construction of infrastructure for Indo-Myanmar Border (IMB) Entry/Exit Point at **Molcham Village**, Khengjoi Sub-Division, Chandel District, Manipur, and that the Additional District Magistrate, Chandel has been appointed as Administrator under Section 43 of the said Act for the purposes of Rehabilitation and Resettlement.

District	Sub-Division	Name of the Village	Measurement / Dimensions	Land in Acres
Chandel	Khengjoi	Molcham	100 m × 50 m	1.24 acres

2. Further, the Governor of Manipur is also pleased to authorize the concerned Sub-Divisional Officer(s), Sub-Deputy Collector(s), and staff under their control to take steps under the provisions of Section 12 read with Section 13 of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 and to submit a report to the Collector (LA), Chandel.

3. Under Section 11(4) of the Act, no person shall make any transaction or cause any transaction of land i.e., sale/purchase, etc., or create any encumbrances on such land from the date of publication of this notification without prior approval of the Collector.

4. Objection to the acquisition, if any, may be filed by the person interested within 60 (sixty) days from the date of publication of this notification as provided under Section 15 of the Act before the Collector.

By orders & in the name of Governor,

TH. KIRANKUMAR,
Secretary (Land Resources),
Government of Manipur.

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Digitally signed by
Thingbaijam Binodkumar Singh
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